CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



C.P.No.375 of 1995 in O.A. No.1012 of 1988

Dated New Delhi, this 17th day of July,1995

Hon'ble Mr Justice S. C. Mathur, Chairman Hon'ble Mr K. Muthukumar, Member(A)

Shri Gurmej Singh S/o Shri Sunder Singh R/o J-11/116 Rajouri Garden DELHI-2.

... Applicant

By Advocate: None present.

versus

- 1. Shri K. J. Reddy,
 Secretary
 Government of India
 Ministry of Urban Development
 Nirman Bhawan
 NEW DELHI.
- 2. Shri K. K. Madan
 Director General(Works)
 Central Public Works Department
 Nirman Bhawan
 NEW DELHI 110 001.

... Respondents

By Advocate: Shri B. Lall

O R D E R (Oral)

Justice S. C. Mathur

No one has appeared on behalf of the applicant. behalf of the respondents, Shri B. Lall has appeared and he has invited our attention to the order dated 9.5.95 passed by their Lordship of the Supreme Court in S.L.P.(C) No. .../95 (CC 2336). From this order it appears that their Lordships have stayed the operation of the Tribunal's order dated 6.6.94 passed in R.A. No.204/94 arising from O.A. No.1012/88. In the present case, the applicant's plea is that the respondents are guilty of contempt inasmuch as they have not complied with the direction contained in the orders passed in the said O.A. In view of the fact that the operation of the orders passed by the Tribunal has been stayed, the respondents cannot be said to be guilty of contempt at this stage.



Accordingly, this application is consigned to record. Notice issued is hereby discharged.

It would be open to the applicant to file fresh application if the judgement of their Lordships is in his favour.

(K. Muthukumar)
Member(A)

(S. C. Mathur) Chairman

dbc